

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: August 1, 2007**

**No. 748 /JR(S)/2007**

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Balveer Prasad**, Additional District & Sessions Judge, Bijnor, till the new District & Sessions Judge, Bijnor assumes charge of his office.

**No. 749 /JR(S)/2007**

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Tariq Manzoor Khan**, Additional District & Sessions Judge, Allahabad, till the new District & Sessions Judge, Allahabad assumes charge of his office.

**No. 750 /JR(S)/2007**

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Harbansh Kumar Saxena**, Additional District & Sessions Judge, Bahraich, till the new District & Sessions Judge, Bahraich assumes charge of his office.

**No. 751 /JR(S)/2007**

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Dinesh Chandra Awasthi**, Additional District & Sessions Judge, Barabanki, till the new District & Sessions Judge, Barabanki assumes charge of his office.

**BY ORDER OF THE COURT,**

Sd/-

**(SWATANTRA SINGH)  
REGISTRAR GENERAL**

**No. 203 / JR (S)/ 2007, Dated: Allahabad: August 1, 2007**

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Treasury Officers, Bijnor, Allahabad, Bahraich & Barabanki.
7. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The District & Sessions Judges Bijnor, Allahabad, Bahraich & Barabanki. (Information available on E-mail).

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Joint Registrar (Inspection), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Assistant Registrar (Budget), High Court, Allahabad.
14. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
15. The Section Officer (Admin.C Section), High Court, Allahabad
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Administrative Judges, Bijnor, Allahabad, Bahraich & Barabanki. (Information available on E-mail).

**BY ORDER OF THE COURT**

**Sd/-  
(PRATYUSH KUMAR)  
JOINT REGISTRAR (SERVICES)**